

(d) and (e) Yes, Sir. An Expert Committee of UGC has prepared a Model Detailed Project Report for setting up of new degree colleges with Central-State partnership, in identified educationally backward districts with Gross Enrollment Ratio lower than the national average.

### **Law on right to education**

3573. SHRIMATI KANIMOZHI:

SHRIMATI SUPRIYA SULE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is likely to bring forth a law in the near future, guaranteeing the right to education;

(b) if so, whether provision of free and compulsory education for the relevant age group of 6 to 14 years has been mandated in our Constitution as a fundamental right;

(c) whether, even though there are limits to public funding, and there may be temptations to opt for market determined policies on ground of efficiency, education can be left to the market forces only at our peril; and

(d) by when a final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (d) Article 21A of the Constitution makes education a Fundamental Right for children in the age group of 6—14 years by providing that "*the State shall provide free and compulsory education to all children of the age of six to fourteen years in such manner as the State may, by law, determine*". As per the extant policy, commercialization of elementary education is not permissible and private not-for-profit initiatives are not barred. As the enhanced outlays in education for the XIth Plan would indicate, the public sector investments would continue to play a substantial role. The Government is committed to facilitate the enactment of an appropriate legislation that would enable the realization of making education a fundamental right as required by the Constitution.

### **FDI in education**

3574. SHRIMATI SUPRIYA SULE:

DR. T. SUBBARAMIREDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is seriously considering FDI in education;

(b) if so, whether problems are a lot more in non-higher education than in higher education, and we need to look at Government institutions other than IITs;

(c) whether there is a steady deterioration in the quality of these colleges which needs to be focused to bring back quality of these colleges; and

(d) if so, what are the features Government proposes to consider to have FDI in education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Foreign Direct Investment is already allowed